

Details of Petty Offence Cases under the Saral Petty Offence Fine Deposit Scheme (Power Jyoti Account in State Bank of India)

Amended

In the Court of CJM , Banda , District Court Banda

Sl. No.	Case Number	Name of parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
December 2016						
1	1669/2016	State Vs Raju Sharma	MV Act	Tindwari	50	SBI Main Branch Banda A/C - 34878208816
January 2017						
1	3094/2016	State Vs Rahul Sahu	MV Act	Kotwali Nagar	50	SBI Main Branch Banda A/C - 34878208816
2	668/2016	State Vs Ayush	MV Act	Kotwali Nagar	50	"
3	86/2017	State Vs Harishankar Soni	MV Act	Kotwali Nagar	100	"
4	746/2016	State Vs Dharendra Singh	MV Act	Kotwali Nagar	50	"
5	2877/2016	State Vs Aman	MV Act	Girwan	100	"
6	6683/2016	State Vs Abid	MV Act	Kotwali Nagar	50	"
7	2723/2016	State Vs Virendra	MV Act	Kotwali Nagar	50	"
8	31/2017	State Vs Kamlesh	MV Act	Kotwali Nagar	50	"
9	3110/2016	State Vs Shakib	MV Act	Kotwali Nagar	100	"
10	65/2017	State Vs Kallu	MV Act	Kotwali Nagar	50	"
11	35/2017	State Vs Kamlesh	MV Act	MV Act	50	"
February 2017						
1	742/2016	State Vs Shubham	MV Act	MV Act	100	SBI Main Branch Banda A/C - 34878208816
2	2719/2016	State Vs Pinku Gupta	MV Act	MV Act	50	"

In the Court of A.C.J.M -I , Banda , District Court Banda

Sl. No.	Case Number	Name of parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
December 2016						
		Nil				
January 2017						
		Nil				

In the Court of A.C.J.M -II , Banda , District Court Banda

Sl. No.	Case Number	Name of parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
December 2016						
		Nil				
January 2017						
		Nil				

In the Court of A.C.J.M Rly , Banda , District Court Banda

Sl. No.	Case Number	Name of parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
December 2016						
		Nil				
January 2017						
		Nil				

In the Court of Civil Judge (J.D) Atarra, Banda , District Court Banda

Sl. No.	Case Number	Name of parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
December 2016						
		Nil				
January 2017						
		Nil				

In the Court of Civil Judge (J.D) Baberu, Banda , District Court Banda

Sl. No.	Case Number	Name of parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
December 2016						

1	1356/16	State VS Rajbahadur	13 G Act	Baberu	100	SBI Main Branch Banda A/C - 34878208816
	423/16	State Vs Aslam	MV Act	Baberu	150	"
	721/16	State VS Umesh	MV Act	Baberu	100	"
	717/16	State Vs Kallu	MV Act	Baberu	100	"
	1357/16	State Vs Azaz	MV Act	Baberu	100	"
		January 2017				
		Nil				

In the Court of Civil Judge (J.D) Banda , District Court Banda

Sl. No.	Case Number	Name of parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
		December 2016				
		Nil				
		January 2017				
		Nil				

In the Court of Civil Judge (J.D) - I Banda , District Court Banda

Sl. No.	Case Number	Name of parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
		December 2016				
		Nil				
		January 2017				
		Nil				

In the Court of Civil Judge (J.D)/FTC Banda , District Court Banda

Sl. No.	Case Number	Name of parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
		December 2016				
		Nil				
		January 2017				
		Nil				

In the Court of Spl. JM Banda , District Court Banda

Sl. No.	Case Number	Name of parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
		December 2016				
1	745/16	State Vs Salim Ahmad	279,337,338	Tindwari	2000	SBI Main Branch Banda A/C - 34878208816
2	216/16	State VS Ram Ratan Yadav	60 Ex Act	Kotwali Nagar	500	"
3	11/16	State Vs Indra jeet Giri	60 Ex Act	Tindwari	500	"
		January 2017				
1	281/16	State Vs Ballu Sekh	MV Act	Kotwali Nagar	100	SBI Main Branch Banda A/C - 34878208816
2	216/16	State Vs Vijay Bahadur	MV Act	Kalinjar	200	"